

SHRI SRINIBAS MISRA :
SHRI P. VISWAMBHARAN :
SHRI D. N. PATODIA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the former Chairman of the Jayanti Shipping Company has expressed his desire to donate his share worth Rs. 2.12 crores in the Company to the Gandhi Memorial Trust ;

(b) if so, whether Government have made any arrangements for the transfer of the money to the Gandhi Memorial Trust ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) : There was a letter published in the *Blitz* of 2nd August, 1969, purporting to have been written by Dr. Teja, former Chairman of the Jayanti Shipping Company, in which he said that his "desire always has been to donate his shares in Jayanti to the Gandhi Memorial Trust in perpetuity".

(b) The question of Government making any arrangements for the transfer of the money to the Gandhi Memorial Trust does not arise since Government has received no offer from Dr. Teja in this regard. In any case, his entire shareholding in Jayanti Shipping Company stands attached under orders of the Bombay High Court.

(c) Does not arise.

Recall of C. R. P. From Certain States

918. SHRI MANGALATHUMADAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of States where the Central Reserve Police has been stationed and the duration of its stay in each State ;

(b) the strength of each contingent of Central Reserve Police in each State ; and

(c) in view of the objections from certain State on its continued stay, whether Government propose to recall the Central Reserve Police from certain States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). For convenience of reaching contingents of the Central Police force to various parts of the country where their assistance may be required by the State Governments for maintenance of law and order, CRP contingents of two to four battalions have been located or are proposed to be located at convenient places, a list of which is given in the statement showing the authorised strength of each centre is laid on the Table of the House. [*Placed in Library. See No. LT—2049/69*]

Regarding duration of stay, the contingents of varying strength are sent from time to time for varying durations for internal security and law and order duties and are withdrawn as soon as the State Government, wherever they had requisitioned their services, released them.

(c) Central Reserve Police contingents are stationed at convenient centres in the country to enable the State Governments to draw on them in an emergency. Where a State asks for withdrawal of the CRP units, the State Government are informed that these units should be treated as no longer available to them. The question of recalling such units from certain State does not arise.

Observance of National Solidarity Day by West Bengal Government

919. SHRI MANGALA THUMADAM :
SHRI SRINIBAS MISRA :
SHRI P. VISAMBHARAN :
SHRI R. BARUA :
SHRI RAM GOPAL SHALWALE :
SHRI NARAIN SWARUP SHARMA :
SHRI RANJEET SINGH :
SHRI OM PRAKASH TYAGI :
SHRI VIRENDRA KUMAR SHAH :
SHRI RAGHUVIR SINGH SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the West

Bengal Government ignored the circular of the Central Government to observe the 2nd October as National Solidarity Day ;

(b) whether it is also a fact that the West Bengal Government objected to certain wording in the said Circular ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). No, Sir.

The Central Government had requested all State Governments in their letter of July 1, 1969 to make arrangements for the national integration pledge on October, 2, 1969 emphasising its significance this year in view of the Gandhi Centenary ; the pledge itself was, however, worded as in previous years.

In the Meanwhile, the Prime Minister had suggested in her letter dated September 18, 1969 that a pledge dedicating themselves to Gandhian ideals may be taken by the public at mass public meetings to make the Gandhi Centenary Year. Though the text of the pledge suggested by the Prime Minister was somewhat different from the national integration pledge and represented a different and higher set of values, both were meant to express similar sentiments

The West Bengal Government while making arrangements for the pledge in the Prime Minister's letter to be taken at the State and District levels through the appropriate local Gandhi Centenary Committees (of which the Governor is the President at the State level) eventually decided not to take separate steps to get the national integration pledge campaign arranged in accordance with our letter.

They have neither ignored the Circular of the Central Government nor have they raised any objection to the wording of the Circular.

(c) Does not arise.

Selection and Recruitment for Central Reserve Police Service

920. SHRI MANGLATHUMADAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the mode of selection and recruitment of candidates for the Central Reserve Police ;

(b) whether candidates from all the States are selected for the Central Reserve Police ;

(c) if so, the percentage of representation from each State in all ranks ; and

(d) the reasons for not recruiting men for the Central Reserve Police in the respective States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The candidates are appointed to the various ranks of the Central Reserve Police from all over the country by :—

(i) direct recruitment from open market or through employment exchanges and army recruiting offices ;

(ii) deputation from the Army and State Services ; and

(iii) re-employment of retired or released army and police personnel.

(c) The information is being collected and will be laid on the table of the House.

(d) The Central Reserve Police Force, as the name implies, is a Central Force and has an all-India service liability. The recruitment to the Force is, therefore, made on an all-India basis.

Abolition of Privy Purses

921. SHRI J. AHMED :
SHRI BAIDHAR BEHERA :
SHRI MOHAN SWARUP :
SHRI DHIRESWAR KALITA :
SHRI P. C. ADICHAN :
SHRI ARJUN SINGH
BHADORIA :
SHRI E. K. NAYANAR :
SHRI RAM SEWAK YADAV :
SHRI P. VISWAMBHARAN :